

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of a part of the financial year 1990-91."

The motion was adopted

PROF. MADHU DANDAVATE: I introduce the Bill.**

**I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Punjab for the Services of a part of the financial year 1990-91 be taken into consideration.

MR. DEPUTY SPEAKER: The question

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of a part of the financial year 1990-91, be taken into consideration

The motion was adopted

MR. DEPUTY SPEAKER: The House will now take up clause-by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill "

The motion was adopted

Clauses 2,3, and the Schedule were added to the Bill

MR. DEPUTY SPEAKER: The question is'

"That clause I, the Enacting Formula and the Title stand post of the Bill."

The motion was adopted

Clause 1, the Enacting Formula and the Title were added to the Bill

PROF. MADHU DANDAVATE: I beg to move:

"That the Bill be passed."

MR DEPUTY SPEAKER: The question

"That the Bill be passed."

The motion was adopted

PUNJAB APPROPRIATION BILL'
1990

[English]

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1989-90.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for services of the financial year 1989-90."

The motion was adopted

PROF. MADHU DANDAVATE: I introduce the Bill**

I beg to move**

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**Introduced/moved with the Recommendation of the President.

"That the Bill to authorise payment and appropriation of certain further sums from from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1989-90, be taken into consideration."

MR. DEPUTY SPEAKER. The question

"That the Bill to authorise payment and appropriation of certain further sum and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1989-90, be taken into consideration "

The motion was adopted

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is.

"That Clauses 2 and 3 and the Schedule stand part of the Bill"

The motion was adopted.

Clauses 2, 3 and the Scheduled were added to the Bill

MR. DEPUTY SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Title stand part of the Bill".

The motion was adopted

Clauses 2,3 and the schedule were added to the Bill

PROF. MADHU DANDAVATE: I beg to move:

"That the Bill be passed".

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed".

The motion was adopted

18.49 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Third Report

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to present the Third Report of the Business Advisory Committee.

18.50 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 21, 1990/Phalgun 30, 1911 (Saka)